

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 8612- JK (LD) of 2026

DATED:- 13 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

**Sd/-
(Achal Sethi)**

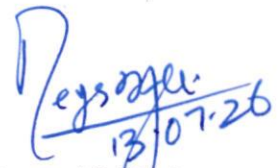
Commissioner/Secretary to Government

No:-LAW-OIC/7/2026

Dated: - 13.07.2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

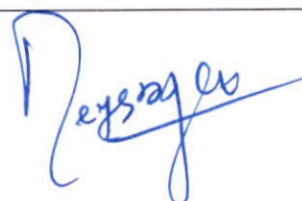

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 8612- JK(LD) of 026 dated 13.07.2026

S. No.	Title of case	OIC
1.	O.A No. 1470/2025 Khushi Ram Vs UT of J&K and Ors	Er. Narender Singh, Executive Engineer, Jal Shakti (PHE) Mech. Division, Kathua
2.	OWP No. 1119/2014 Sudesh Kumar Vs UT of J&K and Ors	
3.	O.A 1246/2025 Banarasdev Singh V/s UT of J&K and others	Er. Surinder Mohan Paul, Executive Engineer, PHE Division Samba
4.	O.A 637/2026 Kamal Kant V/s UT of J&K and others	
5.	R.A 10/2026 in O.A 1185/2023 Swaran Singh V/s UT of J&K and others	
6.	CP No. 292/2025 in O.A 790/2024 Tarsem Lal V/s UT of J&K and others	
7.	CP 281/2025 in O.A 789/2024 Rashpal Nath V/s UT of J&K and others	
8.	O.A 1996/2025 Pankaj Kumar V/s UT of J&K and others	
9.	C.P 151/2026 in T.A 4188/2020 Soba Ram V/s UT of J&K and others	
10.	WP(C) No. ____/2026 UT of J&K Vs Chander Parkash & Ors	Sh. Vineet Nanda, Executive Engineer, PHE Mech. Division, Rajouri
11.	WP(C) No. ____/2026 UT of J&K Vs Maneer Hussain & Ors	
12.	OA No. 649/2026 Inderjit Sharma Vs UT of J&K	
13.	OA No. 857/2026 Khadam Hussain Vs UT of J&K	
14.	OA No. 808/2026 Gaurav Sharma Vs UT of J&K	Er. Narender Singh, Executive Engineer, Jal Shakti (PHE) Mech. Division Kathua
15.	OA No. 431/2026 Mohan Lal Vs UT of J&K	
16.	OA No. 38/2026 Javid Iqbal Qazi Vs Jal Shakti Department	Er. Rohit Wedhara, Executive Engineer, Jal Shakti Hydraulic Division, Kishtwar
17.	OA No. 773/2026 Abdul Latief Wani Vs Jal Shakti Department	
18.	WP(C) No. ____/2026 UT of J&K through ACS Jal Shakti Department Vs Suraj Prakash Bhagat	Sahil Mahajan, Under Secretary to Government
19.	WP(C) No. ____/2026 UT of J&K & Ors vs. Ajit Singh	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
20.	WP(C) No. ____/2026 UT of J&K & Ors vs. Dev Raj	
21.	WP(C) No. ____/2026 UT of J&K & Ors vs. Devinder Singh	
22.	WP(C) No. ____/2026 UT of J&K & Ors vs. Dewan Chand	
23.	JKJM0020035632021 Samrat Ferro Alloys V/S Chief Engineer PHE Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu




24.	JKJM0020038002025 Kashmir Tubes V/S UT of J&K & Ors	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
25.	JKJM020084682017 Samrat Ferro Alloys V/S Chief Engineer PHE Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
26.	Arb-P 107/2025 Samrat Ferro Alloys V/S Chief Engineer PHE Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
27.	Arb-P 21/2026 Samrat Ferro Alloys V/S Chief Engineer PHE Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
28.	AA No. of 2026 Chief Engineer PHE Jammu vs Samrat Ferro Alloys	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
29.	AA No. of 2026 Chief Engineer PHE Jammu vs Samrat Ferro Alloys	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
30.	JKJM020008422026 M/s JTL Infra Ltd vs Executive Engineer, PHE Mech. Procurement Division Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
31.	LPA 25/2026 UT of J&K vs M/s JTL Infra Ltd	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
32.	AA No. of 2026 UT of Jammu & Kashmir vs Indus Tubes Limited	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
33.	AA No 15/2016 Vishal Pipes Ltd vs UT of J&K	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
34.	JKJM020015552026 Rama Steel Tubes Ltd Vs UT of J & K and ors.	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
35.	WP No. 432/2021 C/W WP No. 1976/2021 Kashmir Tubes vs State & Ors.	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
36.	Arb-P 34/2026 Samrat Ferro Alloys V/S Chief Engineer PHE Jammu	Er. Narinder Singh, Executive Engineer, QCPD, Jammu
37.	M.A/126/2026 in OA No. 119/2026 Rajni Verma vs. Jal Shakti Department	Er. Raj Kumar, Executive Engineer, Jal Shakti (PHE) Mech. Ground Water & Drilling Division, Jammu
38.	Civil/5/2025 Restoration of suits Manju Chandan vs. UT of J&K	
39.	WP(C) No. 1011/2026 Gopal Singh vs. UT of J&K	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
40.	WP(C) No. 1727/2026 Sham Lal vs. UT of J&K	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
41.	WP(C) No.1879/2023 M/S Kuldeep Raj Pandoh & Sons Reasi vs Jal Shakti Deptt. and other	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
42.	WP(C) No. 686/2024 Ajay Kumar V/s UT of J&K	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
43.	WP(C) No. 3076/2024 Krishan Chand Vs UT of J&K	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
44.	OWP 61/2016 Sugur Shobha Rani and ors.	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
45.	Contempt No. Gafoor Ahmed & ANR V/s Anshumali Sharma Collector Land Acquisition ACR Reasi & Anr	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi

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46.	CCP (S) No. 283/2024 in WP(C) No. 710/2024 Poonam Jain Vs UT of J&K and anr.	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
47.	CPOWP No. 49/2018 in OWP No. 188/2010 Bhanu Pratap Singh & Others V/S Chief Secretary And Others	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
48.	OWP No. 1192/2014 KARAN SINGH AND ANR Versus .DEEPAK DUBEY COLLECTOR LAND ACQUISITION REASI	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
49.	WP(C) No. 1152/2025 Sri Y. Murl. Mohan Reddy vs Ut of J&K and ors.	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
50.	CCP(S) No. 178/2021 in WP(C) 4586/2019 Babu Ram Vs Sh. Shorji chatterje and ors.	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
51.	CPSW No- 103/2015 Taro Devi	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
52.	OA No. 51 of 2021 Abdul Karim V/s UT of J&K	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
53.	WP (C) No. 298/2020 TA no. 266/2020 Thoru Ram V/s UT of J&K & Ors	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
54.	WP (C) No. 180/2020 TA no. 251/2020 Shanker Singh V/s UT of J&K & Ors	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
55.	C.P - 131/2023 in O.A No.1748/2022 Shub Dutt V/s UT of J&K & others	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
56.	O.A./829/2025 Krishan Lal	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
57.	M.A 857 /2025 in O.A./616/2022 Javid Ahmed	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
58.	C.P./143/2026 IN O.A./1711/2025 Mohd. Shafi	Er. Naresh Kumar, Executive Engineer, PHE Division, Reasi
59.	AA No. 05/2026 M/S K.S Constructions vs UT of J&K & Ors	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu
60.	WP(C) No. 2768/2025 CCP(S) No. 89/2026 Mohd Ashraf Bhat Vs UT of J&K	Mr. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
61.	WP(C) No. 855/2022 Ab. Rehman Khanday vs UT of J&K & Ors	Mr. Khursheed Ahmad Dar, Executive Engineer, FCD Anantnag
62.	WP(C) No. 437/2026 Mst. Saleema vs UT of J&K	Mr. Javid Ahmad, Executive Engineer, ID Shopian
63.	WP(C) No. 780/2025 Ali Mohd Bhat vs UT of J&K	Mr. Javid Ahmad, Executive Engineer, ID Shopian
64.	WP(C) No. 1075/2026 Abdul Karim Thoker vs UT of J&K	Mr. Javid Ahmad, Executive Engineer, ID Shopian
65.	WP(C) NO. 2636/2025 Manzoor Ahmad Mir vs UT of J&K others	Mr Faisal Farooq Executive Engineer ID Kulgam
66.	WP(C) 449/2026 Mohd Iqbal Wani & others V/s UT of J&K others	Mr Faisal Farooq Executive Engineer ID Kulgam
67.	WP(C) 289/2026 Feroz Ahmad Mir and others VS UT of J&K and others	Mr Faisal Farooq Executive Engineer ID Kulgam

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68.	WP(C) No.990/2026 Mohammad Sultan Allaie and another vs UT of J&K and others	Mr Javid Ahmad Kurpal Executive Engineer FSCD Narbal
69.	WPC 2214/2025 Mohd Yousuf Sheikh VS UT of J&K and others	Mr Nasir Ahmad Wani Executive Engineer I&FC DIVISION GANDERBAL
70.	WPC 917/2025 Farooq Ahmad Rafiqi vs UT of J&K and other	Mr Nasir Ahmad Wani Executive Engineer I&FC DIVISION GANDERBAL
71.	WPC 2550/2025 Nahida Parveen VS UT of J&K and others	Mr Nasir Ahmad Wani Executive Engineer I&FC DIVISION GANDERBAL
72.	OA No. 859/2025 Ab. Rashid Rather vs UT of J&K	Mr Farooq Ahmad Executive Engineer FCD KAKPORA
73.	WP(C) No. 530/2023 Shabir Ahmad Bhat vs UT of J&K	Mr. Umer Jan Bhat Executive Engineer I&FC Division, Sumbal
74.	WP(C) No. 2655/2025 Yawar Mushtaq Mathar & Ors vs Financial Commissioner Revenue & Ors	Mr. Umer Jan Bhat Executive Engineer I&FC Division, Sumbal
75.	WP(C) No. 3262/2025 Malik Imtiyaz & Ors vs UT of J&K	Mr. Umer Jan Bhat Executive Engineer I&FC Division, Sumbal
76.	WP(C) NO. 2913/2024 M/s PMT Industries vs UT of J&K	Mr. Afroz Ahmad Rather, Executive Engineer, FBID, Tangmarg
77.	WP(C) No. 515/2023 M/S Network Enterprises vs UT of J&K	Mr. Reyaz Ahmad Dar, Executive Engineer, MID, Anantnag
78.	WP(C) No. 362/2026 M/S Bhat Enterprises vs UT of J&K	Mr. Reyaz Ahmad Dar, Executive Engineer, MID, Anantnag
79.	WP(C) No. 1955/2020 Ghulam Nabi Sheikh vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
80.	WP(C) No. 2459/2024 Riyaz Ahmad Khan vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
81.	WP(C) No. 1187/2025 Wali Mohammad Sofi vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
82.	WP(C) No. 2475/2025 M/s New Sigma Industries and others vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
83.	WP(C) No. 3188/2025 Mohammad Ramzan Shagoo vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
84.	WP(C) No. 3122/2025 Feroz Ahmad Kaboo vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
85.	WP(C) No. 3072/2025 M/S Al-Madina Construction vs UT of J&K	Mr. Abid Hussain, Executive Engineer, I&FC, Division Baramulla
86.	OA No. 1299/2025 Ab. Rashid Lone vs Jal Shakti Department	Er. Suja Showkat, Executive Engineer, MICD, Srinagar
87.	WP(C) No. 1423/2026 Mohd Yaqoob Khan vs UT of J&K	Mr. Mueed Rasool Bhat, Executive Engineer, I&FCD, Kupwara
88.	RP No. 1713/2026 Mehraj-ud-din peer vs UT of J&K	Mr. Altaf Hussain Geelani, Executive Engineer, IFCD, Sopore
89.	WP(C) No. 1100/2026 Mohammad Qazim Hajam vs UT of J&K	Mr. Altaf Hussain Geelani, Executive Engineer, IFCD, Sopore
90.	Civil Suit No. 2186/2022 Gh. Ahmad Dar vs UT of J&K	Er. Mehraj-ud-din Rather, Executive Engineer, ID Ompora
91.	No. 1442/2026 Zahoor Ahmad Bhat vs I&FC Department	Er. Khurshid Ahmad Dar, Executive Engineer, FCD, Anantnag
92.	No. 24/2023 Khursheed Ah Mir vs UT of J&K	Er. Javid Ahmad, Executive Engineer, FCD, ID Shopian

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93.	No. 291/2024 Khursheed Ah Mir vs UT of J&K	Er. Javid Ahmad, Executive Engineer, FCD, ID Shopian
94.	No. 100/2024 Muzamil Farooq vs UT of J&K	Er. Javid Ahmad, Executive Engineer, FCD, ID Shopian
95.	No. 24/2026 Mh Yaqoob Reshi vs UT of J&K	Er. Javid Ahmad, Executive Engineer, FCD, ID Shopian
96.	No. 17/2026 Rizwana Hassan vs UT of J&K	Er. Javid Ahmad, Executive Engineer, FCD, ID Shopian
97.	No. 1101/2023 Gh. Mohi-ud-din Bhat vs State	Er. Farooq Ahmad Ganie, Executive Engineer, FCD, Kakpora
98.	Civil suit Mst Amina & Ors vs Commissioner SMC & Ors	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
99.	No. 1370/2024 Salma Jamsheed vs UT of J&K	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
100.	No. 4940/2025 Imtiyaz Ahmad Hajam vs UT of J&K	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
101.	No. 4649/2025 Bashir Ahmad Dar vs Commissioner SMC & Anr	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
102.	No. 936/2026 Firdous Ahmad Wani vs Commissioner/Chairman BOCA & Others	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
103.	No. 07/2026 Execution petition Anajali Koul Ganjoo	Er. Suja Showkat, Executive Engineer, I&FCD, Srinagar
104.	No. 961/2023 Shabir Ahmad Malik vs UT of J&K	Er. Shabber Hussain Alamgir, Executive Engineer, I&FC Division Handwara
105.	No. 410/2020 Mohd Ismail Gojjer vs UT of J&K	Er. Shabber Hussain Alamgir, Executive Engineer, I&FC Division Handwara
106.	No. 115/2023 Mst. Naseema Begum vs UT of J&K	Er. Shabber Hussain Alamgir, Executive Engineer, I&FC Division Handwara
107.	Civil suit Ghulam Mohammad Sheikh	Er. Shabber Hussain Alamgir, Executive Engineer, I&FC Division Handwara
108.	No. 80/2026 Ishfaq Hassan Malik	Er. Shabber Hussain Alamgir, Executive Engineer, I&FC Division Handwara
109.	Bashir Ahmad Malik vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
110.	No. 31/2024 Shabir Ahmad Bhat vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
111.	Tariq Ahmad Bhat vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
112.	Gh. Hassan Mir vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
113.	Aejaz Ahmad Wani vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
114.	No. 150/2024 Nisar Ahmad Dar vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
115.	No. 195/2025 Mst. Gulshana vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag
116.	No. 1382/2024 Shabir Ahmad Chopan vs UT of J&K	Er. Nissar Ahmad Malik, Executive Engineer, ID Anantnag

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117.	Misc. Civil 572/2026 Bismillah Engineering Works vs UT of J&K	Reyaz Ahmad Dar, Executive Engineer, Mech. Irrigation Division, Anantnag.
118.	Ali Mohammad Sheikh and others vs UT of J&K	Reyaz Ahmad Dar, Executive Engineer, Mech. Irrigation Division, Anantnag.
119.	No. 572/2026 Mohd Shafi Buhroo vs UT of J&K	Er. Abid Hussain, Executive Engineer, I&FC Division Baramulla
120.	JKKW022222722026 Anzar Hussain Bhat vs Principal Secretary I&FC & Ors	Er. Mueed Rasool Bhat, Executive Engineer, I&FC Division Kupwara
121.	JKKW020000712026 Mohammad Aslam Sheikh vs Principal Secretary I&FC & Ors	Er. Mueed Rasool Bhat, Executive Engineer, I&FC Division Kupwara
122.	No. 196/2026 Abdul Gafar Ahanger vs UT of J&K	Er. Altaf Hussain Geelani, Executive Engineer, I&FC, Sopore
123.	Civil suit Inhabitants of Iqbal Colony Sozeith vs UT of J&K	Er. Altaf Hussain Geelani, Executive Engineer, I&FC, Sopore
124.	No. 706/2025 Mohsin Hussan Malik vs UT of J&K	Er. Altaf Hussain Geelani, Executive Engineer, I&FC, Sopore
125.	No. 23/2023 Sajad Ahmad Shah vs UT of J&K	Er. Altaf Hussain Geelani, Executive Engineer, I&FC, Sopore
126.	No. 154/2026 Mohd Abbas Bhat vs UT of J&K	Er. Faisal Farooq, Executive Engineer, ID Kulgam
127.	No. 95/2025 M/s Sheen Constructions vs UT of J&K	Er. Faisal Farooq, Executive Engineer, ID Kulgam
128.	No. 94/2025 M/s Taj Constructions vs UT of J&K	Er. Faisal Farooq, Executive Engineer, ID Kulgam
129.	No. 105/2026 Sajad Ahmad Khan vs UT of J&K	Er. Faisal Farooq, Executive Engineer, ID Kulgam
130.	No. 68/2026 Mohd Shafi Itoo vs UT of J&K	Er. Faisal Farooq, Executive Engineer, ID Kulgam
131.	O.A. 11/2026 Ghulam Mohammad Gojri Vs UT of J&K and others.	Er. Shabber Hussain Alamgir, Executive Engineer I&FC Division Handwara
132.	O.A. 8/2026 Ghulam Mohi-ud-din Lone VS UT of J&K and others	Er. Shabber Hussain Alamgir, Executive Engineer I&FC Division Handwara
133.	O.A 665/2026 Ghulam Mohd Bhat vs UT of J&K and others.	Er. Shabber Hussain Alamgir, Executive Engineer I&FC Division Handwara
134.	OA No. 611/2024 Wali Mohammad Sofi vs UT of J&K	Mr Abid Hussain Executive Engineer I&FC Division, Baramulla
135.	OA No. 239/2024 Mohammad Rafiq Khan vs UT of J&K	Er. Suja Showkat Executive Engineer MICD Srinagar (additional Charge)
136.	OA No. 1224/2025 Mohammad Younis Bhat	Er. Suja Showkat Executive Engineer MICD Srinagar (additional Charge)
137.	OA No. 973/2024 Naseer Ahmad Kababe vs UT of J&K	Mr. Umer Jan Bhat Executive Engineer I&FC Division, Sumbal
138.	OA No. 492/2026 Abdul Ahad Sheikh	Mr. Umer Jan Bhat Executive Engineer I&FC Division, Sumbal
139.	OA No. 1147/2021 Javaid Ahmad Mir	Mr Nissar Ahmad Malik Executive Engineer ID Anantnag
140.	OA No. 374/2026 Shugufta Nasreen and ors	Er. Neelofar Jan Technical Officer with Chief Engineer, I&FC, Kashmir

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141.	Syed Mehdi Shah vs UT of J&K	Er. Neelofar Jan Technical Officer with Chief Engineer, I&FC, Kashmir
142.	OA No. 380/2025 Mohammad Ramzan Mir	Er. Gowhar Nazir Qureshi, Executive Engineer, MID Shadipora
143.	OA No. 383/2025 Gurdeep Singh vs Irrigation Flood Control Department	Er. Javid Iqbal, Executive Engineer, SSD Tangdar
144.	OA No. 159/2025 Nazir Ahmad Lone vs Irrigation and Flood Control Department	Er. Javid Iqbal, Executive Engineer, SSD Tangdar
145.	CP No. 264/2026 in T.A. No. 1951 Vijay Kumar (petitioner No 03 Of The TA) vs Sh.m. Raju, Ias And Ors	Er. Des Raj (XEN ID-I Jammu)
146.	O.A./922/2026, SANJAY BHAT vs Irrigation and Flood Control Department	Er. Des Raj (XEN ID-I Jammu)
147.	O.A. 447/2026 Birbal Janotra Vs PHE Irrigation and Flood Control.	Er. Des Raj (XEN ID-I Jammu)
148.	WP (C) 678/2026 M/s Nishali Construction Group of Engineers Vs U.T. of J&K & Ors. civil suit	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
149.	Civil Suit titled Majid Khan Vs UT of J&K and Others	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
150.	Rajan Gupta V/s UT of J&K and Others WPC No. 1717/2026	Er. Rajesh Kumar (XEN ID- II Jammu)
151.	Abhishake Gupta V/s UT of J&K and Others WPC No. 1718/2026	Er. Rajesh Kumar (XEN ID- II Jammu)
152.	Nehal Singh Manhas V/s UT of J&K and Others WPC No. 1276/2026	Er. Rajesh Kumar (XEN ID- II Jammu)
153.	Lekh Raj Vs U T of J&K and Others, WP(C) No. 1948/2024	Er. Rajesh Kumar (XEN ID- II Jammu)
154.	Farooq Ahmed Dar V/s UT of J&K and ors. WPC 2180/2022	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
155.	Ajay kumar gupta V/s Ut of J&K and ors OA/1008/2024	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
156.	Executive Engineer I&FC Division Doda V/s Rashid Ashraf Lower Court	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
157.	Executive Engineer I&FC Divisio Doda V/s Bashir Ahmed Lower court	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
158.	Executive Engineer I&FC Division Doda V/s Chaman Lal and ors Lower court	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
159.	Executive Engineer I&FC Division Doda V/s Pardeep Singh and ors Lower court	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
160.	UT of J&K and ors V/s Niaz Ahmed and another, WP (C) /2026	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
161.	OA 701/2024, Rajesh Sharma V/s UT of J&K and others	Er. Sanjeev Thapa (XEN - I&FC Bhaderwah)
162.	WP(C) 398/2025, Tirth Singh Vs UT of State and others	Er. Kumar Jatinder Sharma (XEN - Poonch)
163.	CM(M) 45/2022, Munir Hussain & others Vs UT of J&K and Ors	Er. Kumar Jatinder Sharma (XEN - Poonch)

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164.	CM(M) 34/2022, Mohd Sammey Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma (XEN - Poonch)
165.	CM(M) 44/2022, Abdul Gafoor Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma (XEN - Poonch)
166.	WP(C) 341/2024, Khalid Iqbal Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma (XEN - Poonch)
167.	WP(C) 3023/2024, Saleema Bi Vs UT of J&K and Ors.	Er. Kumar Jatinder Sharma (XEN - Poonch)
168.	WP(C) 3324/2025, Magpie Hydel Power Const. Operation Pvt. Ltd. Vs Union of India and Ors.	Er. Kumar Jatinder Sharma (XEN - Poonch)
169.	OA/392/2026 Rajinder Kumar V/s Union Territory of J&K & Ors	Er. Rahul Kotwal (XEN - Rajouri)
170.	UT of J&K & Ors Vs Manzoor Khan WP (c) No. /2026	Er. Sanjeev Gupta (XEN - ID Akhnoor)
171.	Tilak Raj and ors V/S UT of J&K & Ors WP(C) 996/2026	Er. Sanjeev Gupta (XEN - ID Akhnoor)
172.	Manga Ram V/S UT of J&K the Commissioner Secretary Irrigation Department, Jammu and others WP(C) 1044/2026	Er. Sanjeev Gupta (XEN - ID Akhnoor)
173.	Arbitration Application (AA) No. 05 of 2026, titled M/S KS construction TH Kuldip singh V/S UT of J&K TH Commissioner Secretary Revenue Deptt and others	Er. Tilak Raj Sharma (XEN-FCD Jammu)
174.	Jagdish Raj Rana V/s Commissioner Secretary Jal Shakti & Ors. JKRB020004452022	Er. Zahoor Ahmed Shah (Executive Engineer - Hyd Ramban)
175.	Mohd. Sadiq wani V/s Chief Engineer I&FC department & Ors. JKRB020007802022	Er. Zahoor Ahmed Shah (Executive Engineer - Hyd Ramban)
176.	Mohd. Azam Sohil V/s State of J&K & Ors. JKJN020055612019	Er. Zahoor Ahmed Shah (Executive Engineer - Hyd Ramban)
177.	ALC/D/802 dated 30/10/2021 Mohd Hussain S/o Makhan Din vs Executive Engineer PWD Spl Sub Division Gandoh	Er. Yash Paul (Executive Engineer- SSD Gandoh)
178.	O.A No 701/2024 Rajesh Sharma & Ors v/s Executive Engineer PWD Spl Sub Division Gandoh	Er. Yash Paul (Executive Engineer - SSD Gandoh)
179.	CCP (s) No. 311/2025 in WP © no. 2633/2023 Paddar group of companies and ors vs Shaleen Kabra, Comissioner secretary, Jal Shakti Deptt & ors Lower court	Er. Rohit Wadera (XEN- Hyd Kishtwar)
180.	CCP(s) No. 166/2023 in WP (C) 17/2023M/S Arrav Group Construction V/s UT & Ors.	Er. Rohit Wadera (XEN- Hyd Kishtwar)
181.	Amina Begum W/O Ghulam Mustafa Zargar vs UT of J&K and ors Lower Court	Er. Rohit Wadera (XEN- Hyd Kishtwar)
182.	Ajit Singh Parihar vs UT of J&K ors Civil suit	Er. Rohit Wadera (XEN- Hyd Kishtwar)
183.	Iftikhar Hussain vs Executive Engineer Hydraulic Division Kishtwar Civil suit	Er. Rohit Wadera (XEN- Hyd Kishtwar)
184.	Parvesh Kumar Vs UT of J & K and Ors CCP(S) No. 15/2026 in WP(C) No. 1248/2025	Er. Sanjay Nagpal, XEN - FCD Kathua
185.	Pankaj Sharma CCP (S) 12-2026 in WPC (1358/2025)	Er. Sanjay Nagpal, XEN - FCD Kathua

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186.	Rasal Chand vs Shaleen Kabra, Commissioner Secretary in CCP(S) /43/2026 in WP(C)/ 2986/2025	Er. Sanjay Nagpal, XEN - FCD Kathua
187.	Kuldeep Kumar vs Shaleen Kabra, Commissioner Secretary Jal Shakti Department, Jammu & Ors. CCP (S) 42/2026 in WP(C)/ 2965/2025	Er. Sanjay Nagpal, XEN - FCD Kathua
188.	Sumriti Bhat and others vs Jal Shakti Department and Others in O.A./2083/2025	Er. Sanjay Nagpal, XEN - FCD Kathua
189.	Ashok Kumar V/S Saleen Kabra & Ans in Diary No.- 1634/2026	Er. Sanjay Nagpal, XEN - FCD Kathua
190.	Balbir Singh & Ors. V/S State & Ors. CPSW No. 288/2012	Er. Paresh Gupta (XEN - MID Akh Now)
191.	Shankar Dass & Ors. V/S State & Ors. (CPSW No. 67/2017).	Er. Paresh Gupta (XEN - MID Akh Now)
192.	Chander Shekhar Bali vs Shaleen Kabra, Ias And Ors Contempt No. 338/2026	Er. Nirmal Singh (XEN - MID Jammu)
193.	UT of J&K and others vs Bhola Ram Sharma WP(C) 1105/2026	Er. Nirmal Singh (XEN - MID Jammu)
194.	MUNISH KHAJURIA & Another V/s I&FC Department & Anothers ,O.A./1369/2023	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
195.	Deepak Kumar V/s Jal Shakti Department,OA 1082/2023	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
196.	Sandeep Singh v.Jal Shakti Department,OA/270 /2026	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
197.	Sandeep Singh v.Jal Shakti Department,OA/464/2026	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
198.	Maninder singh V/s I&FC Department ,CP/371/2024 in OA/183/2023	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
199.	Amit singh V/s I&FC Department CP/ 331/2024 in OA/469/2023	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
200.	Ravinder Kumar Gupta V/s PHE Department ,OA/ 1010/2025	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
201.	Narinder Kumar Sepolia V/s Jal Shakti Department ,OA/1554/2025	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
202.	Rajinder Singh V/s Shaleen Kabra and anrs ,CP/ 59/2026 in OA/1434/2021	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
203.	Yogesh Bhardwaj V/s I&FC Department ,OA/ 325 /2026,MA/380/2026	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
204.	Sunita Sharma V/s I&FC Department OA/290 /2026	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
205.	Mohd. Younis V/s Jal Shakti Department & Others O.A. No. 472/2026	Er. Pawan Deep Singh Soni (TO to Chief Engineer, I&FC Jammu)
206	O.A. 239/2022 titled Mohammad Ramzan Bhat v/s UT of J&K & ors.	Er. Mr. Hakeem Mustaq (Cell No. 9469042471) Executive Engineer QC&P Division Srinagar

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